

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS
OF
ADISID ASSOCIATES PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	ADISID ASSOCIATES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09/11/1998
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65921DL1998PTC096988
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PROP. NO. DTJ010, GROUND FLOOR, DLF TOWER – B, JASOLA, NEW DELHI – 110017
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26/07/2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. SHASHI BHUSHAN PRASAD, E-43, LGF, PANCHSHEEL PARK, NEW DELHI - 110017 shashibpd@gmail.com 011 44466973 Regn. No.- IBBI/IPA-002/IP-N00676/2018-2019/12114
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25/08/2024

Notice is hereby given that the **ADISID ASSOCIATES PRIVATE LIMITED** has commenced voluntary liquidation on **FRIDAY the 26th DAY OF JULY, 2024.**

The stakeholders of **ADISID ASSOCIATES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **SUNDAY the 25th DAY OF AUGUST, 2024**, to the liquidator at the address mentioned against item 7.





Place – New Delhi

